

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

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**ORIGINAL APPLICATION NO.061/01147/2019**  
**Chandigarh, this the 13<sup>th</sup> day of November, 2019**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

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Md. Ali aged 34 years s/o Sh. Md. Ishaq R/o Railway colony, Chann Arorsyan Railway Station, Distt Katwa (J &K) Pin-184144, working as Station Master (Group C) respondent No. 3

**....Applicant**

**(Present: Mr. Karnail Singh, Advocate)**

**Versus**

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi - 110001.
2. Divisional Railway Manager, Northern Railway, Ferozpur - 152001.
3. Senior Divisional Personnel Officer, DRM Office Complex, Northern Railway, Ferozpur - 152001.
4. Divisional Railway Manager, Northern Railway, DRM Office Complex, Near New Delhi Railway Station, New Delhi - 110001.

..... **Respondents**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. Applicant has approached this Court impugning the order dated 09.08.2019 whereby his request to retain him in the parent cadre has been rejected.
2. Learned counsel, after arguing for some time, prays that he be allowed to withdraw the O.A., to enable the applicant to avail appropriate remedy from the respondent department itself.
3. The O.A. is dismissed as withdrawn, with the aforesaid liberty.

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**  
**Dated: 13.11.2019**

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